COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95 AND 187 OF 2017 &
IA NO. 975 OF 2018 & IA NO. 1391 OF 2019

Dated : 2nd August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. …Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board …Respondent(s)

Counsel for the Appellant(s) : Mr. N. Venkataraman, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Rashmita Roy Choudhury

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Amit Sanduja
Ms. Vidhi Thukral (Rep.) for R-1

ORDER

Heard Ms. Sonali Malhotra, learned counsel for the Respondent-Board at length today.

List the matter for further hearing on ***23.08.2019.***

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

Bn/kt